

(c) Necessary information will be collected when it is made clear as to which year is to be adopted as the year of comparison for the purpose of calculating the increase during the period 1956-57.

Dacoities in Delhi

1196. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) how many dacoities took place during 1956-57 in Delhi State; and

(b) in how many such cases fire-arms were used?

The Deputy Minister of Home affairs (Shrimati Alva): (a).

1956	1957 (upto 31-7-57).
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(b) 2	NIL
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Non-Industrial Personnel of Defence Department

1187. **Shri M. R. Krishna:** Will the Minister of Defence be pleased to state:

(a) whether any time limit has been prescribed by Government to confirm the non-industrial personnel in the Defence Department; and

(b) what is the total number of non-industrial personnel of the Defence Department who have been confirmed during 1956?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) No.

(b) The total number of non-industrial civilian employees in the various lower formations under the Ministry of Defence who were confirmed during 1956 is 3,287.

Bonus Salary for Bharat Insurance Inspectors

1198. **Shri Narayanankutty Menon:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the bonus salary, merged into the basic

salary of the Bharat Insurance Inspectors by the Administrator, was cut by the Corporation after the appointed day; and

(b) whether it is not a fact that provident fund contribution used to be calculated on this part of the basic salary also?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The bonus salary merged into the basic salary of the Bharat Insurance Inspectors was continued by the Life Insurance Corporation after the appointed day, excepting in the South Zone where it was discontinued; the bonus salary has since been restored in the South Zone.

(b) Yes, Sir.

Corruption

1199. **Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any Governmental machinery in Tripura to check corrupt practices;

(b) if so, what it is;

(c) in how many cases corrupt practices have been detected by this machinery during the last year; and

(d) in how many cases the corrupt elements have been punished?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) The Anti-Corruption Advisory Committee, Tripura.

(c) None.

(d) Does not arise.

Smuggling

1200. **Shri Raghunath Singh:** Will the Minister of Finance be pleased to state how many foreigners (excluding Pakistani nationals) were arrested in connection with smuggling in India during 1956 and 1957 so far?

The Deputy Minister of Finance (Shri B. R. Bhagat): Sixty two

foreigners (excluding Pakistani nationals) were arrested by the Customs authorities in connection with smuggling in India during 1956 and 1957 (upto July, 1957).

Expenditure on Contesting Cases

1201. Shri N. R. Munisamy: Will the Minister of Law be pleased to state:

(a) in how many cases Government have been made party to litigation in the years 1955-56 and 1957 so far;

(b) the amount of cost incurred in defending or prosecuting such cases both criminal and civil; and

(c) the amount involved in the suits?

The Minister of Law (Shri A. K. Sen): (a) to (c). The information is not readily available. I am getting it collected from the various Ministries and Departments of Government, but this will take time.

पेटलावद में प्राचीन मूर्ति

१२०२. श्री डाक्टर : क्या शिक्षा और बंश निष्क गश्चरणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश के जिला शाबुआ के पेटलावद नगर में एक प्राचीन मूर्ति पाई गई है; और

(ख) यदि हाँ, तो उसका व्यौरा क्या है ?

शिक्षा और बंशानिक गश्चरणा मंत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमानी): (क) जी, हाँ।

(ख) यह एक देवी की पीतल की बनी हुई, जो आठ इंच से दस इंच तक ऊंची है, मूर्ति है। यह एक खेत में अकस्मात ही मिल गई थी और आज कल इन्दौर के संग्रहालय में रखी है।

Lapakshi and Sompalle Temples

1203. Shri Ramakrishna Reddy: Will the Minister of Education and Scientific Research be pleased to state:

(a) the reasons why there is no branch of Archaeological Department for the districts of (i) Anantpur (ii) Kurnool (iii) Nellore (iv) Cuddapah (v) Chittoor (vi) Guntur (vii) Krishna (viii) Godavari and (ix) Visakhapatnam in Andhra Pradesh;

(b) whether the temples of Lapakshi and Sompalle are looked after by the Union Department of Archaeology;

(c) if so, whether Government propose to construct a quarter for the watchman at the Sompalle temple; and

(d) whether it is also proposed to tar the road leading from the Sompalle temple to the Madras-Bombay road?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) The monuments in the Districts referred to by the Hon'ble Member and in the rest of Andhra Pradesh are looked after by the South Eastern Circle, Office of the Department of Archaeology

(b) Yes, Sir.

(c) Yes, Sir

(d) No, Sir Maintenance of roads outside the protected area is not the responsibility of the Department of Archaeology.

सीमा की रक्षा

१२०४. श्री ह० चं० शर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत के विभिन्न राज्यों की कुल कितने मील लम्बी सीमा की रक्षा का भार केंद्रीय सरकार पर है;